

IN THE HIGH COURT OF ORISSA, CUTTACK

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Advocates/Advocates' clerks/Applicant that
the following certified copies are ready for
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Date : 24.01.2022								
SL No.	No. of Pages	Name of Applicant	C.A.No.	Date of Application	Case No.	C.C Type	Dealing Section	Seat
1	3	D BEHERA	46078/2021	12.11.2021	WPC (OAC) /3836/2017	GENERAL		(Seat No-)
2	2	A C NAYAK	56102/2021	10.12.2021	WP (C) /23768/2013	GENERAL	WRIT BRANCH-3	(Seat No-33)
3	3	R.K.PARIJA	57072/2021	14.12.2021	WP (C) /12263/2006	GENERAL	WRIT BRANCH-5	(Seat No-47)
4	4	R.K.PARIJA	57073/2021	14.12.2021	WP (C) /10471/2006	GENERAL	WRIT BRANCH-1	(Seat No-1)
5	3	P.C.ACHARYA	57190/2021	15.12.2021	CMP/620/2021	GENERAL	WRIT BRANCH-5	(Seat No-32)
6	39	L.D.SAHOO -A	58004/2021	16.12.2021	OJC/3807/2001	GENERAL	WRIT BRANCH-1	(Seat No-30)
7	3	R. K. BARIK	60140/2021	22.12.2021	ABLAPL/12448/2021	C.O.		(Seat No-30)
8	7	B. MOHANTY	61881/2021	29.12.2021	FA/284/1979	GENERAL	FIRST APPEAL	(Seat No-6)
9	3	R.K.BARIK	216/2022	03.01.2022	WPCRL/1183/2013	GENERAL	WRIT BRANCH-9	(Seat No-52)

10	4	TRILOCHAN BAG	603/2022	04.01.2022	WP (C) /40391/2021	C.O.	WRIT BRANCH (DIVISIO N BENCH)	(Seat No- 119)
11	2	JAYDEV BEHERA	1952/202 2	07.01.2022	ABLAPL/664/2020	C.O.		(Seat No- 119)
12	4	A PATANAİK	2114/202 2	07.01.2022	WP (C) /5553/2008	GENERA L	WRIT BRANCH-7	(Seat No- 48)
13	5	SARAT DASH	2719/202 2	10.01.2022	WP (C) /1743/2013	C.O.		(Seat No- 48)
14	6	SARAT DASH	2862/202 2	18.01.2022	WP (C) /38786/2021	C.O.	WRIT BRANCH-3	(Seat No- 33)
15	10	B.DAS	2892/202 2	21.01.2022	CRLREV/308/2021	C.O.		(Seat No- 33)
16	2	DIPTIMAYE E MOHAPATRA	2893/202 2	24.01.2022	WPC (OAC) /843/200 7	C.O.		(Seat No- 33)

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